CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH (Circuit Bench: Shimla)

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ORIGINAL APPLICATION NO. 063/922/2017

Shimla, this the 12th day of October, 2018

CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) & HON'BLE MRS. AJANTA DAYALAN, MEMBER (A)

- Smt. Rinku Kashyap w/o Sh. Sanjeev Kapil, age 37 years, R/o Kashyap Niwas, Bhatta Kufar, Distt. Shimla, H.P. presently working as Civil Librarian, Head Quarters ARTRAC, Shimla, H.P. Group-D
- 2. Smt. Hem Lata w/o Sh. Sunil Sharma, age 33 years R/o Kamal Kunj Building, Shiv Nagar, Simla, H.P. presently working as Civil Librarian, Head Quarters ARTRAC, Shimla, H.P. Group-D.

....APPLICANTS

(Argued by: Ms. Shikha Chauhan, Advocate)

VERSUS

- 1. Union of India through its Secretary, Ministry of Defene, New Delhi.
- 2. General Officer Commanding-in-chief, Head Quarter Army Training Command, Shimla, H.P.
- 3. Head Quarter ARTRAC Shimla, through Brig. Administration, Head Quarter Army Training Command, Shimla, H.P.

....RESPONDENTS

(By Advocate: Ms. Shubh Mahajan)

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J)

1. Ms. Shikha Chauhan, learned counsel for applicants pleads that she has no instructions on behalf of applicant no. 2, who

has already taken the brief from her. She also submitted that applicant no. 1 has already been deleted from array of parties.

2. In view of above, we are left with no option, but to dismiss the O.A. in default for non-prosecution qua remaining applicant no. 2.

(AJANTA DAYALAN) MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Dated: 12.10.2018

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